

SPECIAL BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/209(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS MONA GASES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Pratik Ghose, Adv.] For the Financial Creditor
Mr. Avishek Roy Chowdhury, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Ld. Counsel appearing for the Financial Creditor states that the affidavit has been filed in e-filing portal and the hard copy will be with the Registry by Tuesday. Let the same be done.
3. Post the matter thereafter on **10/06/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**